

High Court of Karnataka,
Bengaluru,
Dated:18th September 2024

NOTIFICATION NO. HCDB – 171 / 2024

1. Hon'ble Mr.Justice Suraj Govindaraj will sit in Court Hall No. 4 at Kalaburagi Bench and Hon'ble Mr.Justice G.Basavaraja will sit in Court Hall No. 29 at Principal Bench Bengaluru at 2.15 PM on Thursday the 19th September 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice S.Vishwajith Shetty will sit in Court Hall No. 20 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 23 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mr.Justice Hanchate Sanjeevkumar will sit in Court Hall No. 8 at Dharwad Bench at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Ms.Justice J.M.Khazi will sit in Court Hall No. 9 at Dharwad Bench at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.

By Order of Hon'ble The Chief Justice

Sd/-
(E.Rajeeva Gowda)
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,

Dharwad Bench.